

RESUME OF WORK DONE BY LOK SABHA

(THIRD LOK SABHA— THIRD SESSION, 1963)
(8 November 1962 to 25 January 1963)



LOK SABHA SECRETARIAT
NEW DELHI

LOK SABHA SECRETARIAT

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Resume of work done by Lok Sabha during the Third Session of
Third Lok Sabha.

Period of session: 8th November 1962 to 25th January, 1963.

[Part I: 8th November to 11th December, 1962.

Part II: 21st January to 25th January, 1963.]

Number of sittings: 31

Number of sitting hours: 195 hours and 17 minutes.

2. ADJOURNMENT MOTIONS:

Notices received: 12

Brought before the House: Nil

Consent withheld: 12

3. BILLS:

A. GOVERNMENT BILLS

(i) *Introduced:*

- (1) The Metal Tokens (Amendment) Bill, 1962.
- (2) The Petroleum Pipelines (Acquisition of Right of User in Land) Bill, 1962.
- (3) The Foreigners Law (Application and Amendment) Bill, 1962.
- (4) The Companies (Amendment) Bill, 1962.
- (5) The Multi-Unit Co-operative Societies (Amendment) Bill, 1962.
- (6) The Gift-tax (Amendment) Bill, 1962.

- (7) The Defence of India Bill, 1962.
 - (8) The Delimitation Commission Bill, 1962.
 - (9) The Appropriation (Railways) No. 5 Bill, 1962.
 - (10) The Pondicherry (Administration) Bill, 1962.
 - (11) The State-Associated Banks (Miscellaneous Provisions) Bill, 1962.
 - (12) The All-India Services (Amendment) Bill, 1962.
 - (13) The Workmen's Compensation (Amendment) Bill, 1962.
 - (14) The Indian Tariff (Amendment) Bill, 1962.
 - (15) The Appropriation (No. 5) Bill, 1962.
 - (16) The Taxation Laws (Amendment) Bill, 1962.
 - (17) The Major Port Trusts Bill, 1962.
 - (18) The Constitution (Fifteenth Amendment) Bill, 1962.
 - (19) The Textiles Committee Bill, 1962.
 - (20) The Manipur (Sales of Motor Spirit and Lubricants) Taxation Bill, 1962.
 - (21) The Delhi Motor Vehicles Taxation Bill, 1962.
 - (22) The Personal Injuries (Emergency Provisions) Bill, 1962.
 - (23) The Indian Tariff (Second Amendment) Bill, 1962.
 - (24) The Emergency Risks (Factories) Insurance Bill, 1962.
 - (25) The Emergency Risks (Goods) Insurance Bill, 1962.
 - (26) The Agricultural Refinance Corporation Bill, 1962.
 - (27) The Representation of the People (Amendment) Bill, 1962.
 - (28) The Constitution (Sixteenth Amendment) Bill, 1963.
- (ii) *Bills passed by Rajya Sabha - laid on the Table.*
- (1) The Indian Sale of Goods (Amendment) Bill, 1962.
 - (2) The Employees' Provident Funds (Amendment) Bill, 1962.
 - (3) The Hindi Sahitya Sammelan (Amendment) Bill, 1962.
 - (4) The East Punjab Ayurvedic and Unani Practitioners (Delhi Amendment) Bill, 1962.
 - (5) The Special Marriage (Amendment) Bill, 1963.
 - (6) The Limitation Bill, 1963.
 - (7) The Delhi Rent Control (Amendment) Bill, 1963.

(iii) Referred to Select Committee:

The Major Port Trusts Bill, 1962.

(iv) Select Committee - Motion for extension of time for presentation of Report adopted:

The Administrators-General Bill, 1962 - Time extended upto 1st March, 1963.

(v) Report of Select Committee presented:

- (1) The Customs Bill, 1962.
- (2) The Administrators-General Bill, 1962.

(vi) Joint Committee - Motions for extension of time for presentation of Reports adopted:

- (1) The Christian Marriage and Matrimonial Causes Bill, 1962.
- (2) The Limitation Bill, 1962 (introduced in Rajya Sabha and referred to Joint Committee by them) - time extended upto Friday, the 30th November, 1962.

(vii) Referred to Joint Committee:

- (1) The Constitution (Fifteenth Amendment) Bill, 1962.
- (2) The Constitution (Sixteenth Amendment) Bill, 1963.

(viii) Report of Joint Committee presented:

The Specific Relief Bill, 1962.

(ix) Report of Joint Committee - laid on the Table:

The Limitation Bill, 1962. (introduced in Rajya Sabha).

(x) Bills passed:

- (1) The Appropriation (Railways) No. 5 Bill, 1962.
- (2) The Electricity (Supply) Amendment Bill, 1962.
- (3) The Companies (Amendment) Bill, 1962.
- (4) The Foreigners Law (Application and Amendment) Bill, 1962.
- (5) The Metal Tokens (Amendment) Bill, 1962.
- (6) The Petroleum Pipelines (Acquisition of Right of User in Land) Bill, 1962.
- (7) The Appropriation (No. 5) Bill, 1962.

- (8) The Customs Bill, 1962.
- (9) The Pondicherry (Administration) Bill, 1962.
- (10) The Indian Tariff (Amendment) Bill, 1962.
- (11) The Defence of India Bill, 1962.
- (12) The State-Associated Banks (Miscellaneous Provisions) Bill, 1962.
- (13) The Employees Provident Funds (Amendment) Bill, 1962, as passed by Rajya Sabha.
- (14) The Warehousing Corporations Bill, 1962.
- (15) The Workmen's Compensation (Amendment) Bill, 1962.
- (16) The Multi-Unit Co-operative Societies (Amendment) Bill, 1962.
- (17) The Delimitation Commission Bill, 1962.
- (18) The Gift-tax (Amendment) Bill, 1962.
- (19) The Taxation Laws (Amendment) Bill, 1962.
- (20) The Working Journalists (Amendment) Bill, 1962.
- (21) The Personal Injuries (Emergency Provisions) Bill, 1962.
- (22) The Manipur (Sales of Motor Spirit and Lubricants) Taxation Bill, 1962.
- (23) The Emergency Risks (Goods) Insurance Bill, 1962.
- (24) The Emergency Risks (Factories) Insurance Bill, 1962.
- (25) The Delhi Motor Vehicles Taxation Bill, 1962.
- (26) The Indian Tariff (Amendment) Bill, 1963.
- (27) The Representation of the People (Amendment) Bill, 1963.
- (28) The Hindi Sahitya Sammelan (Amendment) Bill, 1963, as passed by Rajya Sabha.

(xi) Bills assented to by the President - laid on the Table:

- (1) The National Co-operative Development Corporation Bill, 1962.
- (2) The State of Nagaland Bill, 1962.
- (3) The Assam Rifles (Amendment) Bill, 1962.
- (4) The Land Acquisition (Amendment) Bill, 1962.
- (5) The Advocates (Third Amendment) Bill, 1962.
- (6) The Atomic Energy Bill, 1962.
- (7) The Extradition Bill, 1962.
- (8) The Reserve Bank of India (Amendment) Bill, 1962.
- (9) The Banking Companies (Amendment) Bill, 1962.

- (10) The Industries (Development and Regulation) Amendment Bill, 1962.
- (11) The Oil and Natural Gas Commission (Amendment) Bill, 1962.
- (12) The Sugarcane Control (Additional Powers) Bill, 1962.
- (13) The Appropriation (Railways) No. 5 Bill, 1962.
- (14) The Appropriation (No. 5) Bill, 1962.
- (15) The Indian Tariff (Amendment) Bill, 1962.
- (16) The Employees' Provident Funds (Amendment) Bill, 1962.
- (17) The Gift-tax (Amendment) Bill, 1962.
- (18) The Taxation Laws (Amendment) Bill, 1962.
- (19) The Manipur (Sales of Motor Spirit and Lubricants) Taxation Bill, 1962.
- (20) The Delhi Motor Vehicles Taxation Bill, 1962.
- (21) The Foreigners Laws (Application and Amendment) Bill, 1962.
- (22) The Companies (Amendment) Bill, 1962.
- (23) The Electricity (Supply) Amendment Bill, 1962.
- (24) The Hindu Adoptions and Maintenance (Amendment) Bill, 1962.
- (25) The Metal Tokens (Amendment) Bill, 1962.
- (26) The Pondicherry (Administration) Bill, 1962.
- (27) The Petroleum Pipelines (Acquisition of Right of User in Land) Bill, 1962.
- (28) The Defence of India Bill, 1962.
- (29) The Customs Bill, 1962.
- (30) The State-Associated Banks (Miscellaneous Provisions) Bill, 1962.
- (31) The Warehousing Corporations Bill, 1962.
- (32) The Personal Injuries (Emergency Provisions) Bill, 1962.
- (33) The Multi-Unit Co-operative Societies (Amendment) Bill, 1962.
- (34) The Delimitation Commission Bill, 1962.
- (35) The Emergency Risks (Goods) Insurance Bill, 1962.
- (36) The Emergency Risks (Factories) Insurance, Bill, 1962.
- (37) The Workmen's Compensation (Amendment) Bill, 1962.
- (38) The Working Journalists (Amendment) Bill, 1962.
- (39) The Constitution (Thirteenth Amendment) Bill, 1962.
- (40) The Constitution (Fourteenth Amendment) Bill, 1962.

B. PRIVATE MEMBERS' BILLS

(i) Bills introduced:

- (1) The Central Silk Board (Amendment) Bill, 1962 (Amendment of sections 4 and 6) by Shri Sham Lal Saraf.
- (2) The Length of Cinematograph Films (Ceiling) Bill, 1962 by Shri Rameshwar Tantia.
- (3) The Delivery of Books and Newspapers (Public Libraries) Amendment Bill, 1962 (Amendment of section 2) by Shri C.K. Bhattacharyya.
- (4) The Constitution (Amendment) Bill, 1962 (Amendment of Articles 136, 226 etc.) by Shri Shree Narayan Das.
- (5) The Companies (Amendment) Bill, 1962 (Amendment of sections 15, 30 etc.) by Shri Panna Lal Barupal.
- (6) The Income-tax (Amendment) Bill, 1962 (Amendment of section 2) by Shri C.K. Bhattacharyya.

(ii) Joint Committee - Extension of time for the presentation of the Report:

The Indian Marine Insurance Bill, 1959 by Shri M.P. Bhargava (introduced in Rajya Sabha) - time extended upto Monday, the 11th March, 1963.

(iii) Bills withdrawn:

- (1) The Beedi and Cigar Labour Bill, 1962 by Shri A.K. Gopalan.
- (2) The Hindu Marriage (Amendment) Bill, 1962 (Amendment of section 23) by Shri J.B.S. Bist.
- (3) The Legal Practitioners (Amendment) Bill, 1962 (Amendment of sections 14 and 15) by Shri Hem Raj.
- (4) The Delhi Rent Control (Amendment) Bill, 1962 (Amendment of sections 14 and 20 and insertion of new section 48A) by Shri Nawal Prabhakar.

(iv) Bill negatived:

The Constitution (Amendment) Bill, 1962 (Amendment of Article 226) by Shri Diwan Chand Sharma.

4. CALLING ATTENTION - STATEMENTS MADE/LAID REGARDING NOTICES UNDER RULE 197.

Sl. No.	Subject	Name of Member	Name of Minister Date of statement
1	2	3	4
1.	Cracker explosion in Lajpat Rai Market, Delhi, on the 8th November, 1962.	Shri Mani Ram Bagri	Shri B.N. Datar 12.11.1962

1	2	3	4
2.	Railway accident between Manjhi and Bakulah on 11.11.1962.	Shri Bishan Chander Seth	Sardar Swaran Singh 13.11.1962
3.	Cracker explosion near Delhi Cloth Mills, on 22.11.1962.	Shri B. Singh Utiya	Shri B.N. Datar 26.11.1962
4.	Proposed talk between India and Pakistan to resolve the Kashmir dispute peacefully.	Shri S.M. Banerjee	Shri Jawaharlal Nehru 30.11.1962
5.	Reported existence of Chinese espionage ring in Assam and NEFA.	Shri S. M. Banerjee	Shri Lal Bahadur Shastri 3.12.1962
6.	Attack on Dr. S. Gopal, Director of the Historical Division.	Shri Ram Sewak Yadav	Shri Jawaharlal Nehru 3.12.1962
7.	Supply of MIGs to India.	Shri Mani Ram Bagri	Shri Y.B. Chavan 4.12.1962
8.	Chinese firing on Jawans returning from the Nefa area.	Shri Ram Sewak Yadav	Shri Jawaharlal Nehru 4.12.1962
9.	Scarcity etc. of kerosene in Delhi and other places.	Shri S. M. Banerjee	Shri R.M. Hajarnavis 6.12.1962
10.	Fall in cotton prices.	Shri D.S. Patil	Dr. Ram Subhag Singh 11.12.1962
11.	Alleged irregularities in TUSKER Project.	Dr. L.M. Singhvi	Shri Y.B. Chavan 23.1.1963
12.	Railway trolley accident near Patalpani station on 18.1.1963	Dr. L. M. Singhvi	Shri Shahnewaz Shah 24.1.1963
13.	Accumulation of stocks of Handloom fabrics.	Shri A.K. Gopalan	Shri Manubhai Shah 25.1.1963
14.	Suggestion for holding bye-elections.	Shri Yashpal Singh	Shri Bibhudendra Mishra 25.1.1963

5. DIVISIONS

No. of Divisions held: 16

6. FINANCIAL BUSINESS

A. RAILWAY BUDGET

Supplementary Demands for Grants (Railways)

Subject	Presented on	Discussed on	Voted on
Supplementary Demands for Grants (Railways) for 1962-63	9.11.1962	15.11.1962	15.11.1962

B. GENERAL BUDGET

Supplementary Demands for Grants (General)

Subject	Presented on	Discussed on	Voted on
Supplementary Demands for Grants (General) for 1962-63.	14.11.1962	19.11.1962 20.11.1962	20.11.1962

7. HALF-AN-HOUR DISCUSSION UNDER RULE 55.

Subject	Name of Member	Date
Enquiry into Railway accident.	Pandit D. N. Tiwary	25.1.1963

8. MEMBERS

Leave granted:

Sl. No.	Name	Period for which leave granted
(1)	Shrimati Lalita Rajya Laxmi	6th August to 7th September, 1962
(2)	Shri Lal Shyam Shah	6th August to 4th September, 1962
(3)	Shri U. Muthuramalinga Thevar	6th August to 7th September, 1962
(4)	Shri Panampilli Govinda Menon	13th August to 31st August, 1962
(5)	Shri Babunath Singh	6th August to 7th September, 1962
(6)	Shri Era Sezhiyan	6th August to 7th September, 1962
(7)	Shri Yeshwantrao Martandao Mukne	6th August to 7th September, 1962
(8)	Shri T. Abdul Wahid	8th November 1962 to end of Third Session.
(9)	Shri Ramachandra Ulaka	8th November to 22nd November, 1962

9. MOTIONS

(1) Motion of No-Confidence:

Brief subject	Under rule	Member	Date	Decision of the House
Motion of No-Confidence in Council of Ministers	198	Shri Ram Sewak Yadav Shri Mani Ram Bagri	9.11.1962	Leave of the House to move the motion not granted.

(2) Motions

Sl. No.	Brief subject	Under rule	Member	Date of discussion	Decision of the House
1	2	3	4	5	6
1.	Fixation of price of sugar-cane.	189	Shri Prakash Vir Shastri	27.11.1962	Adopted

1	2	3	4	5	6
2.	Report on Indian and State Administrative Services	189	Shri Harish Chandra Mathur	4.12.1962 5.12.1962	Adopted
3.	Suspension of first proviso to Rule 74.	388	Shri Asoke K. Sen.	8.12.1962	Adopted
4.	Border situation	342	Shri Jawaharlal Nehru	10.12.1962	A substitute motion by Shri V. C. Shukla was adopted.
5.	Prices of essential commodities.	189	Shri Indrajit Gupta	11.12.1962 25.1.1963	Discussion not concluded.
6.	Colombo Conference Proposals.	342	Shri Jawaharlal Nehru	23.1.1963 24.1.1963 25.1.1963	

(3) *Motions for modification of Statutory Rules and Orders;*

Sl. No.	Brief subject	Under rule	Member	Date of discussion	Decision of the House
*1.	Motion for modification of Central Apprenticeship Council Rules, 1962.	235	Shri Indrajit Gupta	11.12.1962	Withdrawn by leave of the House.
*2.	Motion for modification of Apprenticeship Rules, 1962.	235	-do-	-do-	-do-

10. OBITUARY REFERENCES

Sl. No.	Name and particulars of membership	Date of death	Date on which reference made
1	2	3	4
1.	Shri Brahmjeet Singh, sitting Member of Lok Sabha.	8.9.1962	8.11.1962

* Discussed together.

1	2	3	4
2.	Dr. P. Subbarayan, Member of the Constituent Assembly of India, Second and Third Lok Sabha and Minister of Transport and Communications.	6.10.1962	8.11.1962
3.	Shri Kameshwara Singh, Member of the Constituent Assembly of India and of the Provisional Parliament.	4.10.1962	do
4.	Shri Hirabhai Kunwerabhai Baria, sitting Member of Lok Sabha.	14.11.1962	18.11.1962
5.	Pandit Thakurdas Bhargava, Member of the Central Legislative Assembly, Constituent Assembly of India, Provisional Parliament and First and Second Lok Sabha.	18.12.1962	21.1.1963
6.	Shri J.H. Subbiah, Member of the Provisional Parliament.	15.12.1962	do
7.	Shri Lakshmi Narayan Sahu, Member of Constituent Assembly of India.	18.1.1963	do
8.	Shri Kuldhar Chaliha, Member of the Central Legislative Assembly, Constituent Assembly of India and the Provisional Parliament.	19.1.1963	do

11. PAPERS LAID ON THE TABLE:

(1) By Government	405
(2) By Private Members	1

12. QUESTIONS ANSWERED:

(1) Starred	504
(2) Unstarred	1123
(3) Short Notice	19

13. RESOLUTIONS

(i) GOVERNMENT RESOLUTION:

Sl. No.	Subject	Minister	Date of discussion	Decision of the House
*1.	Chinese aggression	Shri Jawaharlal Nehru	8.11.1962 9.11.1962 10.11.1962 12.11.1962 13.11.1962 14.11.1962	Adopted

(ii) STATUTORY RESOLUTION:

Sl. No.	Subject	Minister	Date of discussion	Decision of the House
*1.	Approval of Proclamation of Emergency issued by the President on 26.10.1962.	Shri Jawaharlal Nehru	8.11.1962 9.11.1962 10.11.1962 12.11.1962 13.11.1962 14.11.1962	Adopted

(iii) PRIVATE MEMBERS' RESOLUTIONS:

Sl. No.	Subject	Member	Date of discussion	Decision of the House.
1	2	3	4	5
1.	Ban on communal organisations.	Shri Raghunath Singh	15.11.1962	Discussion postponed to next session.
2.	Compulsory Military Training.	Lt. Col. Maharajkumar Dr. Vijaya Ananda of Vizianagram.	15.11.1962	Negated.
3.	Economy during emergency	Shri Surendra-nath Dwivedy.	23.11.1962	Withdrawn by leave of the House.

*Discussed together.

1	2	3	4	5
4.	Ayurvedic system of medicine.	Shri Yashpal Singh	23.11.1962 7.12.1962	Negated.
5.	Concentration of economic power.	Shri Bhagwat Jha Azad	7.12.1962	Discussion not concluded.

14. STATEMENTS BY MINISTERS:

Sl. No.	Subject	Name of Minister	Date
1	2	3	4
1.	Measures for maintaining prices of essential commodities at reasonable levels.	Shri Gulzarilal Nanda	10.11.1962
2.	Allowances paid to members of Railway Accidents Committee.	Shri S.V. Ramaswamy	-de-
3.	Government business for the week commencing 12.11.1962.	Shri Satya Narayan Sinha	-de-
4.	Correcting reply given on 30.5.1962 to SQ No. 1182 regarding Hirakud Dam Project.	Shri O.V. Alagesan	18.11.1962
5.	Supply position of petroleum products.	Shri K.D. Malaviya	-de-
6.	Government business for the week commencing 19.11.1962.	Shri Satya Narayan Sinha	16.11.1962
7.	Situation in NEFA and Ladakh.	Shri Jawaharlal Nehru	19.11.1962
8.	Situation in NEFA and Ladakh.	Shri Jawaharlal Nehru	20.11.1962
9.	Developments in respect of the Chinese aggression.	Shri Jawaharlal Nehru	21.11.1962
10.	Government business for the week commencing 26.11.1962.	Shri Satya Narayan Sinha	23.11.1962
11.	Government business for the week commencing 3.12.1962.	Shri Satya Narayan Sinha	30.11.1962
12.	Location of Third Nuclear Power Station.	Shrimati Lakshmi N. Menon	3.12.1962

1	2	3	4
13.	Government business for the remainder of the session.	Shri Satya Narayan Sinha	5.12.1962
14.	Release of a person at Gauhati arrested on espionage activities.	Shri Lal Bahadur Shastri	6.12.1962
15.	Visit to Assam and certain matters connected with Chinese aggression.	Shri Jawahar Lal Nehru	7.12.1962
16.	Collision between the Avadh-Tirhut Mail and a Passenger train on 4.1.1963 at Umeshnagar.	Shri Shahnawaz Khan	21.1.1963
17.	Accident on 15.1.1963 at Railway Bridge near Cuttack.	Shri Shahnawaz Khan	21.1.1963
18.	Regarding reply given on 6.9.1962 to a supplementary on S.Q. No. 820 regarding money due from producers of steel.	Shri C. Subramaniam	24.1.1963
19.	Correcting replies given on 20.11.1962 to supplementaries on S.Q. No. 244 regarding "Feed the Hungry" campaign.	Dr. Ram Subhag Singh	24.1.1963
20.	Gold Control Scheme	Shri Morarji Desai	24.1.1963

15. ANNOUNCEMENT BY SPEAKER:

Subject	Date
Simplification of procedure regarding questions, resolutions and amendments.	8.11.1963